

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 899 OF 2005

BYVARAPU RAJU

Appellant (s)

VERSUS

STATE OF ANDHR PRADESH AND ANR

Respondent(s)

Date: 23/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
(Vacation Bench)

For Appellant(s)

Mr. Bimal Roy Jad,Adv.
Ms. Sunita Pandit,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Judgment reserved.

(Ganga Thakur)
PS to Registrar

(Vijay Aggarwal)
Court Master